

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/67/2016  
NAME OF THE PETITIONER(S) : P.M. Johny & another  
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	TK BHASKAR PRIYADARSHINI N SHWETHA	counsel for Respondents	
2.	R. Prithviraj Pandian K. VENKATACHARI	counsel for petitioners	

**ORDER**

Counsel for petitioner present. Counsel for Respondents also present and seeks time for making final submission in the matter. However, counsel for petitioner prays that he has to make a short submission in addition to submissions he already made, and prays time.

Put up on 23.11.2016 at 10.30 A.M.

  
(Mohd Sharief Tariq)  
Member (Judicial)

  
(Anantha Padmanabha Swamy)  
Member (Judicial)